

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/10/2016 to 31/10/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/CROSS / 10642/2016 -in- E/11643/2016-SM	03/10/2016	C.C.E. & S.T.-Surat-ii -Vs- Hindustan Chemicals Company	OIA-CCESA-VAD-APP-II-MM-54-96-20 16-17 Dated : 31/05/2016
2	E/CROSS / 10643/2016 -in- E/11644/2016-SM	03/10/2016	C.C.E. & S.T.-Vadodara-ii -Vs- Hindustan Chemicals Company	OIA-CCESA-VAD-APP-II-MM-54-96-20 16-17 Dated : 31/05/2016
3	ST/CROSS / 10644/2016 -in- ST/11563/2016-DB	04/10/2016	C.C.E.-Kutch (gandhidham) -Vs- Vidyut Transformers Pvt Ltd	OIO-KCH-EXCUS-000-COM-08-09-15- 16 Dated : 30/03/2016
4	E/Early Hearing / 10645/2016 -in- E/11361/2013-DB	04/10/2016	Essar Steel India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-64-DEMAND-2012 Dated : 27/02/2013
5	E/Early Hearing / 10646/2016 -in- E/11208/2016-DB	04/10/2016	Modern Packaging Company -Vs- C.C.E & S.T.-Valsad	OIO-VLD-EXCUS-000-COM-0033-15-1 6 Dated : 15/03/2016
6	E/CROSS / 10647/2016 -in- E/11598/2016-SM	05/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Inox India Ltd	OIA-VAD-EXCUS001-APP-049-050-16- 17 Dated : 28/04/2016
7	E/CROSS / 10648/2016 -in- E/11599/2016-SM	05/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Zydex Industries	OIA-VAD-EXCUS-001-APP-045-2016-1 7 Dated : 28/04/2016
8	C/CROSS / 10649/2016	06/10/2016	C.C.-Jamnagar(prev) -Vs-	OIA-JMN-CUSTM-000-APP-246-282-15 -16

	-in- C/11376/2016-DB		Shiv Ship Breaking Co	Dated : 29/03/2016
9	E/Early Hearing / 10650/2016 -in- E/11546/2016-DB	07/10/2016	Nutema Life Care Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-002-16-17 Dated : 18/07/2016
10	E/ROA / 10651/2016 -in- E/11549/2013-SM	07/10/2016	Tml Industries Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-625-VDR-I-2012-13 Dated : 28/03/2013
11	E/CROSS / 10652/2016 -in- E/11651/2016-SM	10/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Bharat Parentals Ltd	OIA-VAD-EXCUS-001-APP-055-2016-17 Dated : 29/04/2016
12	E/CROSS / 10653/2016 -in- E/11596/2016-SM	10/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Alikraft Engineers Pvt Ltd	OIA-VAD-EXCUS-001-APP--041-2016-17 Dated : 27/04/2016
13	C/CROSS / 10654/2016 -in- C/11379/2016-DB	10/10/2016	C.C.-Jamnagar(prev) -Vs- Gupta Steel Ship Breakers	OIA-JMN-CUSTM-000-APP-246-282-15-16 Dated : 29/03/2016
14	C/CROSS / 10655/2016 -in- C/11375/2016-DB	10/10/2016	C.C.-Jamnagar(prev) -Vs- Unique Ship Breaking Corporation	OIA-JMN-CUSTM-000-APP-246-282-15-16 Dated : 29/03/2016
15	E/ROA / 10656/2016 -in- E/1463/2008-SM	13/10/2016	Sharad K Babaria -Vs- C.C.E. & S.T.-Daman	OIA-KKS/297-299/DAMAN/2008 Dated : 01/08/2008
16	E/ROA / 10657/2016 -in- E/1462/2008-SM	13/10/2016	Vraj Packaging Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/297-299/DAMAN/2008 Dated : 01/08/2008
17	E/Others / 10658/2016 -in- E/13286/2014-DB	14/10/2016	Unique Pharmaceuticals Laboratories -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-91-14-15 Dated : 25/06/2014
18	E/CROSS / 10659/2016	14/10/2016	C.C.E. & C.-Anand -Vs-	OIA-VAD-EXCUS-003-APP-036-2016-17

	-in- E/11641/2016-SM		Power Build Limited	Dated : 25/04/2016
19	E/CROSS / 10660/2016 -in- E/11595/2016-SM	14/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Shreeji Pesticides Private Limited	OIA-VAD-EXCUS-001-APP-069-2016-17 Dated : 02/05/2016
20	C/ROM / 10661/2016 -in- C/303/2008-DB	19/08/2016	Mahesh Agarwal -Vs- C.C.-Ahmedabad	OIO-02/COMMR/ICD-SABARMATI/IMP/2008 Dated : 29/09/2007
21	C/ROM / 10662/2016 -in- C/302/2008-DB	19/08/2016	Asiatic Colour Chem Inds Ltd -Vs- C.C.-Ahmedabad	OIO-02/COMMR/ICD-SABARMATI/IMP/2008 Dated : 29/09/2007
22	E/ROA / 10663/2016 -in- E/13521/2013-SM	17/10/2016	Shri Manohar Mali -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-364-366-13-14 Dated : 30/09/2013
23	E/ROA / 10664/2016 -in- E/13522/2013-SM	17/10/2016	Shri Manohar Mali -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-364-366-13-14 Dated : 30/09/2013
24	C/CROSS / 10665/2016 -in- C/11529/2016-DB	17/10/2016	C.C.-Jamnagar(prev) -Vs- Indian Farmers Fertilizers Co-operative Ltd	OIO-05/COMMISSIONER/2016 Dated : 19/04/2016
25	E/ROA / 10666/2016 -in- E/11562/2013-SM	18/10/2016	Dinesh Mills Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-68-VDR-I-2013-14 Dated : 09/05/2013
26	ST/ROM / 10667/2016 -in- ST/209/2009-SM	18/10/2016	Mahadev Motors -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-122/2009/STC/LMR/COMMR-A-/AHD Dated : 15/04/2009
27	ST/ROM / 10668/2016 -in- ST/172/2009-SM	19/10/2016	Jolly Motors & Jolly Financial Services -Vs- C.C.-Ahmedabad	OIA-78/2009/STC/LMR/COMMR-A-/AHD Dated : 23/03/2009
28	C/COD / 10669/2016	19/10/2016	Shangrilla Latex Industries Limited	OIO-SUR-EXCUS-002-COM-020-16-17 Dated : 27/06/2016

	-in-		-Vs-	
	C/11869/2016-DB		C.C.E. & S.T.-Surat-ii	
29	E/COD / 10670/2016 -in-	19/10/2016	Shangrila Latex Industries Limited -Vs-	OIO-SUR-EXCUS-002-COM-020-16-17 Dated : 27/06/2016
	E/11870/2016-DB		C.C.E. & S.T.-Surat-ii	
30	C/Early Hearing / 10671/2016 -in-	20/10/2016	Shri Huzefa Khuzem Mamuwala -Vs-	OIO-02-PR-COMMR-O-A-2016 Dated : 29/04/2016
	C/11514/2016-DB		C.C.-Ahmedabad	
31	C/Early Hearing / 10672/2016 -in-	18/10/2016	Hemang Resources Ltd -Vs-	OIA-JMN-CUSTOM-000-APP-332-14-15 Dated : 12/03/2015
	C/10947/2015-DB		C.C.-Jamnagar(prev)	
32	ST/Stay / 10673/2016 -in-	20/10/2016	Bharat Sanchar Nigam Limited -Vs-	OIA-AHM-SVTAX-000-APP-061-16-17 Dated : 08/08/2016
	ST/11878/2016-SM		C.C.E.-Ahmedabad-ii	
33	ST/Early Hearing / 10674/2016 -in-	21/10/2016	Lucky Electric India P Ltd -Vs-	OIO-VAD-EXCUS-002-COM-042-15-16 Dated : 22/02/2016
	ST/10767/2016-DB		C.C.E. & S.T.-Vadodara-ii	
34	E/ROA / 10675/2016 -in-	21/10/2016	Arochem Silvassa Ltd -Vs-	OIA-KRS/431/VAPI/2008 Dated : 31/12/2008
	E/483/2009-SM		C.C.E. & S.T.-Vapi	
35	E/CROSS / 10676/2016 -in-	21/10/2016	C.C.E. & C.-Anand -Vs-	OIA-VAD-EXCUS-003-APP-057-2015-16 Dated : 29/04/2016
	E/11653/2016-SM		Orientglazes Limited	
36	E/CROSS / 10677/2016 -in-	24/10/2016	C.C.E. & C.-Anand -Vs-	OIA-VAD-EXCUS-003-APP-065-2016-17 Dated : 02/05/2016
	E/11638/2016-SM		Gspc Gas Co Ltd	
37	E/ROM / 10678/2016 -in-	24/10/2016	Intas Pharmaceuticals Ltd -Vs-	OIA-171-2013-AHD-II-CE-AK-COMMR-A--AHD Dated : 03/09/2013
	E/13988/2013-SM		C.C.E.-Ahmedabad-ii	

38	E/ROA / 10679/2016 -in- E/186/2007-SM	25/10/2016	Chetan K Patel -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/249-252/VDR-I/2006 Dated : 29/11/2006
39	E/ROA / 10680/2016 -in- E/185/2007-SM	25/10/2016	Western India Ceramics Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/249-252/VDR-I/2006 Dated : 29/11/2006
40	ST/Stay / 10681/2016 -in- ST/11497/2014-DB	25/10/2016	Indian Oil Corporation Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-067-13-14 Dated : 29/01/2014
41	E/COD / 10682/2016 -in- E/11891/2016-DB	25/10/2016	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CCESA-VAD-APP-II-MM-99-2016-17 Dated : 28/06/2016
42	E/ROM / 10683/2016 -in- E/1476/2008-DB	26/10/2016	Libra Engineering Works -Vs- C.C.E.-Ahmedabad-i	OIA-158/2008-AHD-I-CE/ID/COMMR-A- Dated : 19/08/2008
43	E/COD / 10684/2016 -in- E/11892/2016-SM	26/10/2016	Nilkanth Concast Pvt Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-009-16-17 Dated : 27/06/2016
44	C/COD / 10685/2016 -in- C/11893/2016-DB	14/09/2016	Rishi Ship Breakers -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-015-017-16-17 Dated : 29/04/2016
45	C/COD / 10686/2016 -in- C/11716/2016-DB	14/09/2016	Rishi Ship Breakers -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-015-16-17 Dated : 29/04/2016
46	E/MA(EXTN) / 10687/2016 -in- E/11435/2014-DB	27/10/2016	Bayer Vapi Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-15-13-14 Dated : 29/11/2013
47	E/MA(EXTN) / 10688/2016 -in- E/194/2010-SM	27/10/2016	K D Dholakia -Vs- C.C.E.-Ahmedabad-ii	OIO-21/COMMR/MIJM/AHD-II/2009 Dated : 25/11/2009

48	E/MA(EXTN) / 10689/2016 -in- E/193/2010-SM	27/10/2016	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-21/COMMR/MIJM/AHD-II/2009 Dated : 25/11/2009
49	E/MA(EXTN) / 10690/2016 -in- E/10697/2014-DB	27/10/2016	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-043-13-14 Dated : 26/11/2013
50	E/CROSS / 10691/2016 -in- E/11670/2016-SM	27/10/2016	C.C.E. & S.T.-Vadodara-i -Vs- Abc Bearing Ltd	OIA-CCESA-VAD-APP-II-MM-54-96-2016-17 Dated : 31/05/2016
51	E/CROSS / 10692/2016 -in- E/11640/2016-SM	28/10/2016	C.C.E. & C.-Anand -Vs- Prayas Engineering Ltd	OIA-VAD-EXCUS-003-APP-047-2016-17 Dated : 28/04/2016
52	E/ROA / 10693/2016 -in- E/289/2012-SM	28/10/2016	Sacmi Engineering (india) Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-84/2012-AHD-II-CE/MM/COMMR-A-/AHD Dated : 14/03/2012
53	E/Others / 10694/2016 -in- E/11704/2013-SM	28/10/2016	Syatematic Steel Industries Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-05-08-VAPI-2013-14 Dated : 02/04/2013
54	C/ROA / 10695/2016 -in- C/11680/2014-DB	28/10/2016	Ashok Babulal Agarwal -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
55	ST/COD / 10696/2016 -in- ST/11925/2016-DB	31/10/2016	Sai Enterprise Rajula -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-01-2016-17 Dated : 24/05/2016
56	C/CROSS / 10697/2016 -in- C/11374/2016-DB	31/10/2016	C.C.-Jamnagar(prev) -Vs- Virendra And Co	OIA-JMN-CUSTM-000-APP-246-282-15-16 Dated : 29/03/2016